copy of which has already been placed on the Table of the House.

Foreign Tourists Brought to India by Air India

6767. SHR1 EDUARDO FALEIRO: Will the Minister of TOURISM AND CIVIL AVIATION be bleased to state:

- (a) the number of foreign tourists brought to India by air India during the last three years, year-wise;
- (b) the Foreign Tourist expected to visit India during the current financial year; and
- (c) plans if any, drawn up by Air India to boost tourism?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):
(a) Foreign tourist arrivals during the last 3 years, excluding the nationals of Pakistan and Bangladesh, were as given below:

Year	Tourist Arrivals		
1982	860,178		
1983	884,731		
1984	852,503		

The exact figures of foreign tourists who came to India through Air-India are not available.

- (b) A million tourists are expected to visit India during the year 1985.
- (c) Air-India works in close collaboration with the Department of Tourism for the promotion of tourism. The promotional activities include inviting travel writers, journalists, TV teams and media representatives to visit India, promoting convention tourism, introducing stop-over tours to attract those tourists who fly-over India, holding seminars on India to educate travel agents and other trade representatives etc. The Federation of International Youth Travel Organisation will be meeting in India in October 1985 which will give a boost to youth travel to India.

Proposal for Conversion of Asiatic Society into a 'National University'

6768. SHRI K. RAMAMURTHY:

Will the Minister of CULTURE be pleased to state:

- (a) the reasons for delay in the Conversion of the Asiatic Society into a 'national university';
- (b) the norms laid down by the University Grants Commission for this purpose; and
- (c) whether the Asiatic Society fulfils these norms or not?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTUYE (SHRI K. P. SINGH DEO): (a) The government have no proposal to convert Asiatic Society into a 'National University' at present.

- (b) the University Grants Commission has not laid down any norms for this purpose.
 - (c) Does not arise.

Reduction in Pension to Widows of Central Government Employees After Seven Years

6769. SHRI BALASAHEB VIKHE PATIL: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that under the scheme for payment of widow pension for Central Government employees, the pension of a widow gets substantially reduced after seven years;
- (b) if so, the present rate of payment and the reduction effected under each category;
- (c) whether keeping in view the fall in the real value of rupee, Government propose to ensure that at least the reduction is not effected; and
- (d) if so, Government's reaction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI

family pension becomes payable to the family of a Government servant on his death while in service or after retirement with monthly pension. The family pension is based on the 'pay' drawn by the Government servant on the date of death while in service or on the date of retirement, as the case may be, and is admissible at the following scale:—

Pay range	%of Pay	Monthly Family Pension	
		Minimum	Maximum
and the second s		Rs.	Rs.
Below Rs. 400	30	0 60	100
Rs. 400 and above but below Rs. 1200	-	5 100	160
Rs. 1200 and above	13	2 160	250

However, keeping in view the immediate need of the bereaved family, Government have allowed higher rate of family pension for a specific period after the death of a Government servant. The higher rate is not admissible if a pensioner dies after attaining 65 years of age or after that notional age had he died earlier, or for more than seven years in the case of death of a Government servant while in service.

The rates are:

(a) In the case of death while in service

Twice the amount of normal rate of family pension (one and a half times the normal rate of family pension, if compensation under Workmen's Compensation Act, 1923 is also paid)

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Fifty per cent of the 'Pay' last drawn, whichever is less.

(b) In the case of death after retirement

Twice the amount of normal rate of family pension.

or

Fifty per cent of 'Pay' drawn at the time of retirement.

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The amount of pension authorised to him on his retirement, whichever is the least.

(c) and (d). Government have been sanctioning dearness relief from time to time on pension even to the family pensioners' keeping in view the rise in cost of living index.

Setting up Energy Parks in Delhi

6770. KUMARI PUSHPA DEVI: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have a proposal to set up Energy park in Delhi;
- (b) whether such parks are proposed to be set up in the rural areas of Delhi; and
- (c) if so, the steps taken to implement such proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNO-LOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT. **ATOMIC** ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): (a) to (c). Energy Parks in all the five blocks of the Union Territory of Delhi are planned to be set up. Non-conventional energy devices and systems such as solar water heating systems, solar photovoltaic systems, biogas plants, windmills, etc. will be installed for demonstration and creation of awareness. Land has already been acquired for four Parks and fencing been taken up by the Delhi Energy Development Agency of Delhi Administration.

Vayudoot Services between Calcutta and Balurghat

- 6771. SHRI PALAS BARMAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether there is any proposal to link Calcutta and Balurghat by Vayudoot service; and
- (b) whether there is any proposal, to use the Balurghat Airport which has been abandoned since long?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):